

Licences given to Vanaspati Units during 1976-77

3717. SHRI P. RAJAGOPAL NAIDU: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) the number of licences given during 1976-77 to start vanaspati units in the country; and

(b) whether the units for which licences were given have started functioning?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI MOHAN DHARIA: (a) No licence was issued during 1976-77 for starting vanaspati units in the country.

(b) Does not arise.

Increase in deposits of Nationalised Banks

3718. SHRI P. RAJAGOPAL NAIDU: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) the percentage of increase of deposits in nationalised banks during 1976-77 as compared to the previous year; and

(b) the steps contemplated to increase the percentage?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) The deposits of public sector banks increased by 24.2 per cent during 1976-77 compared to an increase of 20.1 per cent during the previous year i.e., 1975-76.

(b) Banks make continuous efforts to increase their deposits. Besides enlarging their branch network to provide banking services to a larger number of people and to mobilise their savings, public sector banks have devised several schemes to suit the requirements of diverse types of small

depositors. Banks are also undertaking purposeful publicity campaigns to make the people aware of the services rendered by the banking system.

Charter of Demands from National Textile Corporation show Room Employees Union

3719. SHRI RAMACHANDRAN KADANNAPPALLI: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether Government have received any Charter of demands from National Textile Corporation Show Room Employees Union;

(b) if so, the reaction thereto; and

(c) the outline of the grievances of the Employees?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI MOHAN DHARIA: (a) to (c). The National Textile Corporation have received a Charter of Demands from the Show Room Employees' Union.

The demands are as under:—

- (i) Confirmation of all employees.
- (ii) Framing of promotion and recruitment rules.
- (iii) Stoppage of deduction of security.
- (iv) Regularisation of daily wage employees.
- (v) Creation of supervisory posts.
- (vi) Employees' participation in marketing activities.
- (vii) Recognition of the Union.
- (viii) Payment of bonus.
- (ix) Pay scales and related benefits.
- (x) Facilities for purchase of NTC fabrics, drinking water etc.

The Union representatives had approached the Labour Commissioner, Delhi and an agreement since been ar-

rived at between the Union and the Management. While some of the demands have been accepted, some others are under discussion between the NTC and the Employees' Union.

Extension of date of submission of applications for claims of compensation for properties

3720. SHRI SAMAR GUHA: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether the decision of the Government to extend the date for submission of application for claims of compensation for properties left by the refugees in former East Pakistan has been adequately publicised in West Bengal, Assam, Tripura, Bihar, U. P. and Delhi news papers;

(b) whether All India Radio also publicised it; and

(c) if so, facts thereof?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI MOHAN DHARIA): (a) Yes, Sir.

(b) Yes, Sir.

(c) (i). In order to have adequate coverage, notice regarding extension of date for submitting claim applications under the ex-gratia scheme upto 31st July, 1977, was released to the following newspapers:

- (1) The Statesman Ltd., Calcutta (Also in their Delhi edition).
- (2) Hindustan Times, New Delhi.
- (3) Hindu, Madras.
- (4) Indian Express, Bombay (Also in all their editions).
- (5) Times of India, Bombay (Also in all their editions).
- (6) Amrita Bazar Patrika, Calcutta.

- (7) Jugantar, Calcutta.
- (8) Anand Bazar Patrika, Calcutta.
- (9) Basumati, Calcutta.
- (10) Assam Express, Gauhati.
- (11) Janshakti, Patna.
- (12) Indian Nation, Patna.
- (13) Assam Tribune, Gauhati.
- (14) Dainik Assam Gauhati.
- (15) Jagram, Agartala.
- (16) Janambhumi, Jorhat.
- (17) Romai, Aizwal.
- (18) Zomai, Aizwal.
- (19) National Herald, Lucknow.
- (20) Janpad, Agartala.
- (21) Prantajyoti, Silchar.
- (22) Prajatantra, Imphal.
- (23) Hamar Arsi, Aizwal.

(ii) Coverage was given by the All India Radio, Calcutta and Door-darshan, Calcutta on 18th June, 1977.

International Air Traffic through Calcutta Airport

3721. SHRI SAMAR GUHA: SHRI SAUGATA ROY:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether international air traffic through Calcutta airport has increased during last three years;

(b) if so, comparative figures of such increased flights from year to year; and

(c) the steps taken by the Government for promoting international air traffic through Calcutta Airport?

THE MINISTER OF TOURISM AND CIVIL AVIATION: (SHRI PURUSHOTTAM KAUSHIK): (a) and (b). No, Sir, International air traffic through Calcutta airport has not increased during the last three years.